File No.: Admn-15020/1/2018-ADMN-CIC-Part(1) केन्द्रीय सूचना आयोग Central Information Commission बाबा गंगनाथ मार्ग, मुनिरका / Baba Gangnath Marg, Munirka नई दिल्ली, New Delhi - 110067

Dated, the 10th June, 2024

Circular

In continuation of this Commission's earlier circular dated 15.05.2024, it is informed that APARs for the year 2023-2024 of all officers/officials of the Central Information Commission may be recorded through SPARROW or available mode for performance appraisal in accordance with the revised timeline issued by DoP&T vide OM No. 21011/4/2023 – Estt (A.II) dated 28.05.2024(copy enclosed).

2. This issues with the approval of Competent Authority.

Rahlam (S.K. Rabbani) Deputy Secretary (Admn)

Copy to:

- 1. Sr. PPS to CIC
- 2. PPS to ICs
- 3. PPS to Secretary, CIC
- 4. PS to Additional Secretary.
- 5. PPS to JS (Admn)/ PS to JS (P&B)/ Consultant (Registrar).
- 6. All Deputy Secretaries/ Consultant (DRs)/ Designated officers.
- 7. RTI Cell/ CR/ Dak Section/ Library/ DDO Legal Cell/ Record Room/ Cash Section
- 8. All concerned officers/officials of the Commission.
- 9. Guard File.



No. 21011/04/2023-Estt.(A.II) Government of India Ministry of Personnel, Public Grievances and Pensions Department of Personnel & Training

North Block, New Delhi – 110001 Dated 28th May, 2024

OFFICE MEMORANDUM

Subject: Extension of timelines for recording of APARs for the year 2023-24 in respect of Central Civil Services - reg.

The undersigned is directed to invite reference to this Department's OM No. 21011/1/2005-Estt.(A)(Pt.II) dated 23.07.2009 and OM No. 21011/04/2023-Estt.(A.II) dated 15.04.2024 regarding timelines for recording of APARs and extension of timelines for submission of self-appraisal, respectively.

2. In view of engagement in ongoing Lok Sabha Election, 2024, difficulties have been reported by the officers belonging to Central Civil Services in sticking to the timelines given in the OMs referred to above.

3. Accordingly, the matter has been re-considered in this Department and it has been decided, with the approval of the competent authority, to extend the existing timelines for recording APAR for the year 2023-24, in relaxation of OM No. 21011/1/2005-Estt.(A)(Pt.II) dated 23.07.2009 and OM No. 21011/04/2023-Estt. (A.II) dated 15.04.2024, as follows:

	Activity	Cut off dates	
		Existing	Revised
(1)	Distribution of blank APAR forms to all concerned	31 st March (This may be completed even a	31 st March (This may be completed even a week earlier)
(2)	Submission of self-appraisal to the Reporting Officer by ORU	30 th April	30 th June
(3)	Submission of report by Reporting Officer to Reviewing Officer	30 th June	31 st August
(4)	Report to be completed by Reviewing Officer and to be sent to Administration or CR Section / Cell or accepting authority, wherever provided	31 st July	31 st October
(5)	Appraisal by accepting authority, wherever provided	31 st August	31 st December
(6)	(a) Disclosure to the ORU where there is no Accepting Authority	01 st September	1 st November

	(b) Disclosure to the ORU where there is Accepting Authority		1 st January
(7)	Receipt of representation, if any, on APAR	date of receipt of	15 days from the date of receipt of disclosure
(8)	Forwarding of representation to the Competent Authority	1913 ж. ж. е т. т. Д.	r de la companya de l
	 a. Where there is no Accepting Authority for APAR b. Where there is Accepting Authority for APAR 	21 st September 06 th October	15 days from the date of receipt of representation
(9)	Disposal of representation by the competent authority	Within one month from the date of receipt of representation	C. S. Martinez, S. Martinez, Contractory and Martinez, New York, Ne York, New York, New York, New York,
(10)	Communication of the decision of the competent authority on the representation by the APAR Cell		15 days from the date of disposal of representation
(11)	End of entire APAR process, after which the APAR will be finally taken on record	30 th November	15 days from the date of Communication of the decision

3. The aforesaid relaxation is just a one-time measure for the Central Civil Services Officers for the year 2023-24.

(S. P. Pant) Director(PP,II) 23093074

All Ministries / Departments / Cadre Controlling Authorities of the Government of India

Copy to:

1. AIS Division, DoPT, North Block, New Delhi.

2. NIC, for uploading in DoPT website.

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